GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 2307. TO BE ANSWERED ON WEDNESDAY, THE 21ST DECEMBER, 2022.

NIMZ

2307. SHRIMATI BHAVANA PUNDALIKRAO GAWALI: SHRI KRUPAL BALAJI TUMANE:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- the reasons behind delay in the work of National Investment Manufacturing Zone (NIMZ) in various districts of Maharashtra especially in Nagpur District and Ramtek Lok Sabha Constituency;
- (b) the details of various places in Maharashtra where NIMZ with potential to generate employment for the youth is to be established by the Government;
- (c) the details regarding its establishment by the Government;
- (d) whether the Government has reviewed the same;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the time by which recognised schemes to promote new industries, increase investment and provide employment to youth is likely to be implemented in various areas/districts of Maharashtra?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

(a) to (e): On receipt of proposal from State of Maharashtra, Government granted inprinciple approval for setting up of NIMZ in Nagpur District, Maharashtra in July, 2012 under the National Manufacturing Policy (NMP).

> Two investment regions i.e. Shendra-Bidkin Industrial Park city near Aurangabad, Maharashtra and Dighi Port Industrial Area, Maharashtra have been declared as NIMZs under Delhi Mumbai Industrial Corridor

(DMIC) in March, 2014. The details of these investment regions are at **Annexure-I.**

(f): Government initiated various schemes/initiative to promote manufacturing, increase investment and provide employment to youth in the country. Some of these are Make in India initiative, Production Linked Incentive scheme, Industrial Corridor Development Programme, Ease of Doing Business, National Single Window System, PM Gati Shakti National Master Plan, National Logistics Policy, Indian Footwear and Leather Development Programme, Udyami Bharat Scheme, PM Mega Integrated Textile Region and Apparel etc. The assistance under the schemes/initiatives is available pan India including Maharashtra.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 2307 FOR ANSWER ON 21ST DECEMBER, 2022.

Details of investment regions under Delhi Mumbai Industrial Corridor (DMIC) in State of Maharashtra

- 1. Shendra Bidkin Industrial Area (SBIA), Aurangabad District, 18.55 sq. km under Delhi Mumbai Industrial Corridor (DMIC): State Government has transferred entire 8.39 sq kms land for Shendra Industrial Area and 28.8 sq. kms for Bidkin Industrial Area to the SPV. Matching equity amounting to Rs. 602.80 crore for Shendra and Rs.2397.20 crore for Bidkin respectively has also been released to the SPV. Gol has approved the infrastructure packages worth Rs. 1533.45 Crore and major Trunk infrastructure development works have been completed. Hon'ble Prime Minister has dedicated the project to the Nation on 7th September, 2019. For Bidkin Industrial Area, Gol has approved the infrastructure packages worth Rs. 6414.21 crore to be developed in 3 sectors. The major trunk infrastructure works for Sector A (10.32 sq. km) have already been completed. In SBIA, 188 plots (544 acre) have already been allotted for industrial use & other mixed (commercial & residential) use with an investment potential of approx Rs. 6,047 crore and creating approx 9,000 employment opportunities. 962-acre industrial land is readily available for allotment in SBIA.
- 2. Dighi Port Industrial Area (DPIA), in Raigad District, 2450 Ha under Delhi Mumbai Industrial Corridor (DMIC): Government of Maharashtra has identified 6,327 Ha of land to be developed as Dighi Port Industrial Area out of which 2,450 Ha is proposed to be developed under National Industrial Corridor Development and Implementation Trust (NICDIT) framework. The project development activities are being undertaken by appointing consultant. Master planning and Preliminary Design Report (PDR) along with financial modelling of the project has been completed. Project is being taken up for approval.
